

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5543 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Gurudeo Datta Construction Company, (Proprietary Concern of Santosh Pundlik Sankpal) Vs. TotalEnergies Marketing India Pvt. Ltd.	Ramesh Dube Patil
2.	I.A. No. 5544 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Tirath Ram Ahuja Pvt. Ltd. Vs. Jalesh Kumar Grover Resolution Professional AKME Projects Ltd.	Tariq Muneer

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